

**IN THE HIGH COURT OF BOMBAY AT GOA****WRIT PETITION NOS.268 & 958 OF 2016**

Sanjyot Uday Kudalkar

... Petitioner

Versus

State of Goa, through  
the Chief Secretary & Ors.

... Respondents

Shri V.A. Lawande, Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Government Advocate for the  
Respondents No.1 to 3 in Writ Petition No.268 of 2016.Shri Deep Shirodkar, Additional Government Advocate for the  
Respondents in Writ Petition No.958 of 2016.**Coram:- DAMA SESHADRI NAIDU &  
SMT. M.S. JAWALKAR, JJ.****Date:- 29 October 2020****P.C. :**

The respondents seek further time to file the replies. The petitioner's counsel, however, protests and informs the Court that the respondents have already taken sufficient time.

2. Let the matters stand over on 26.11.2020.

3. In the meanwhile, the respondents must complete their pleadings. No further opportunity shall be given.

**SMT. M.S. JAWALKAR, J.****DAMA SESHADRI NAIDU, J.**

NH